

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 226
(IB)-2582(ND)2019
IA-4122/2020

IN THE MATTER OF:

M/s. Jakson Limited

... Applicant/Petitioner

Versus

M/s. Three C Universal Developers Pvt. Ltd.

... Respondent

Under Section: 9 of IBC 2016

Order delivered on 01.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Meghna Rao, Adv. Aadhar Nautiyal in IA-4122/2020

For the Respondent : Adv. Prachi Johri

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 19.03.2024.

Sd/-
(COURT OFFICER)